

THE HIGH COURT OF MANIPUR

AT IMPHAL

N O T I F I C A T I O N

Imphal, the 15th October, 2014

No. HCM/A-24/80-Estt. (V)/Pt./16525 In pursuance of this Registry's Advertisement No. HCM/A-24/80-Estt.(V)/11027-34, dated 29th October, 2013 and consequent upon the Speed and Skill Test held on 17th and 18th August, 2014 and the Viva-voce on 20th September, 2014, the following persons are selected for appointment to the posts of Computer Operator on contract basis in order of merit.

<i>Sl. No.</i>	<i>Roll No.</i>	<i>Name</i>
1.	0338	Mangte Evergrace Kom *
2.	0187	Aribam Anand Sharma

WAITING LIST

1.	0282	Wangkheimayum Simon
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Mangte Evergrace Kom and ***Aribam Anand Sharma*** are to collect the **Offer Form** from this Registry and submit the same within 7 (seven) days from the date of this notification.

* *Shri Mangte Evergrace Kom at Sl. No. 1 will be offered contract appointment only on production of equivalent certificates/valid order in respect of NIOS Class – X and Class – XII certificates submitted by him on or before 31st October, 2014.*

Sd/-
(TH. SAIMON SINGH)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No. HCM/A-24/80-Estt.(V)/Pt./16526-35 *Imphal, the 15th October, 2014*
Copy to:-

1. The Joint Registrar (Judl.)/(Admn. PM & P), High Court of Manipur.
2. The Director, Information & Public Relations, Govt. of Manipur for favour of wide publicity.
3. The Deputy Registrar (Judl.)/(Admn./PM & P), High Court of Manipur.
4. The Central Project Coordinator (CPC), High Court of Manipur.
- He is requested to upload the same in the official website of this Registry.
5. The Assistant Registrar – I, High Court of Manipur.
6. The Director, Doordarshan Kendra, Imphal for favour of wide announcement
7. The Asstt. News Editor, AIR, Imphal for favour of wide announcement.
8. The News Editor, ISTV, Imphal for favour of wide announcement.
9. The News Editor, Impact TV, Imphal for favour of wide announcement.
10. The P.A. to Registrar General, High Court of Manipur.
11. Persons concerned.
12. Notice Board/Guard File/Concerned File.

REGISTRAR,
HIGH COURT OF MANIPUR